GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:514 ANSWERED ON:11.05.2012 STERILIZATION CAMPS Panda Shri Baijayant

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that sterilization camps are organized by various authorities including Non-Governmental Organisations (NGOs) across the country and if so, the details thereof;
- (b) whether the Government is also aware that the sterilization camps are being organised in unhygienic conditions in various parts of the country and the Supreme Court has also taken note of it;
- (c) if so, the details thereof and the reasons therefor; (
- (d) the number of people affected due to unsafe and unethical sterilization in such camps;
- (e) whether the Government has taken any action against the NGOs and/or Medical and Para-medical who have conducted the procedures in such camps without following prescribed guidelines; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 514 FOR 11th MAY, 2012

- (a) As part of the National Family Planning Programme, the Government supports organisation of sterilization camps across the country. State Governments organise such camps either through their own resources or by engaging Non-Governmental Organisations (NGOs).
- (b)&(c): In light of the directives of the Hon`ble Supreme Court vide order dated 1.3.2005 in Civil writ Petition No. 209/2003, the Government of India formulated, circulated and disseminated the following guidelines for conducting safe sterilisation operations including those done in camps:
- i. Standards for Female and Male Sterilization Services (2006).
- ii. Quality Assurance Manual for Sterilization Services (2006).
- iii. Standard Operating Procedures for sterilization services in camps (2008).
- iv. Operational Guidelines on Fixed Day Static (FDS) approach for Sterilisation Services under the Family Welfare Programme (2008).

These guidelines provide comprehensive instructions not only for counselling, screening and managing sterilisation clients before, during and after the procedures but also prescribe required supplies including drugs and equipment and hygienic standards necessary for safe and ethical conduct of sterilisation operations. These guidelines are required to be adhered to. One incident of non-adherence to the above mentioned guidelines has been reported from the State of Bihar where 53 persons were provided sterilisation services.

- (d) As per the report received from the Government of Bihar, 2 of the cases developed complications.
- (e)&(f): The NGO which organised the camp has been blacklisted and a departmental inquiry has been initiated against the concerned Civil Surgeon and PHC Medical Officer. Further, the District Quality Assurance Committee has been directed to initiate the process for payment of compensation under the Family Planning Insurance Scheme.